

taxes. Reservation must be given to the displaced people and the farmers of Bagalkote in the employment opportunities created by the Central Government. There should be comprehensive development of Bhagalkote City under Smart City Mission and there should be establishment of more industries in the district. Through this House, I want to request the Union Finance Minister, the Industry Minister and the Commerce Minister to kindly do the needful. Thank You. Namaskar."

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Narayanas K. Bhandage: Prof. Manoj Kumar Jha (Bihar) and Shri Niranjan Bishi (Odisha).

(MR. CHAIRMAN *in the Chair.*)

**Demand for upgradation of Poultry Disease Diagnosis and Surveillance Laboratory (PDDSL) in Namakkal, Tamil Nadu, under Central Financial Assistance Scheme**

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Respected Chairman, Sir, I wish to bring to your kind attention the urgent need to upgrade the Poultry Disease Diagnosis and Surveillance Laboratory at the Veterinary College and Research Institute campus in Namakkal, Tamil Nadu, to a global standard reference laboratory. This laboratory functions under the Tamil Nadu Veterinary and Animal Sciences University in my constituency of Namakkal, Tamil Nadu.

Sir, India's poultry industry is a significant contributor to our agricultural economy in which Tamil Nadu is a major hub where Namakkal is the country's largest poultry producing region accounting for 90 per cent of India's eggs export. The PDDSL plays a crucial role in addressing poultry diseases/challenges by providing diagnosis, technical advice and export certification. However, with the increase in the demand for the poultry products, there is a risk of emerging and re-emerging diseases which could result in significant economic losses. To meet the international/State standard to prevent such losses, I propose to upgrade the PDDSL with high-tech facilities, including a separate laboratory building with BSL facilities, biosafety, cabinets and advanced equipment like real-time PCR. Hence I request the hon. Minister of Fisheries and Animal Husbandry and Dairy to consider this proposal under the Central Financial Assistance Scheme and

allocate the necessary funds to upgrade the PDDSL at Namakkal, Tamil Nadu. Tamil Nadu Veterinary University has sent the proposal to the Ministry for the estimated amount of Rs.10 crore. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri K.R.N. Rajeshkumar: Shri P. Wilson (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu), Dr. John Brittas (Kerala) and Shrimati Mahua Maji (Jharkhand).

Shri Ramji Lal Suman, demand to provide adequate financial and medical assistance to the families of victims of Hathras stampede in Uttar Pradesh.

**Demand to provide adequate financial and medical assistance to the families  
of victims of Hathras stampede in Uttar Pradesh**

**श्री रामजी लाल सुमन** (उत्तर प्रदेश): सभापति जी, मैं आपका आभारी हूँ। 2 जुलाई को उत्तर प्रदेश के हाथरस जनपद के सिकंदराराऊ क्षेत्र के दो गांव फुलरई और मुगलगढ़ी में सत्संग के दौरान यकायक हादसे में 123 लोग मारे गए और न जाने कितने लोग घायल हुए, उसका तो कोई हिसाब ही नहीं है। जो सबसे महत्वपूर्ण बात यह है कि वहां जो भोले बाबा का सत्संग हुआ, उसमें आयोजकों ने अनुमति मांगी और प्रशासन ने 80 हजार लोगों की अनुमति दी, लेकिन संख्या इससे ज्यादा बढ़ गई थी। केवल अनुमति देना ही काफी नहीं था, यह भी देखना प्रशासन का फर्ज था कि जो संख्या बढ़ी है, उसी अनुपात में पुलिस बल तैनात किया जाना चाहिए था, सुविधाएं बढ़ानी चाहिए थीं। वहां एक एम्बुलेंस थी, एक फायर ब्रिगेड थी, कोई खास सेवाओं का इंतजाम नहीं था, लोग मारे गए और मरने वालों की संख्या इससे कहीं ज्यादा है। तमाम लोगों का पोस्टमार्टम नहीं हुआ और तमाम परिवार के लोगों ने पोस्टमार्टम नहीं कराया, तमाम लोग, जो घायल थे, उनका पंजीकरण नहीं हुआ। वे अपने निजी पैसे से अपने घर पर अपना इलाज करवा रहे हैं।

महोदय, यह बहुत गंभीर मामला है। उस घटना की न तो सेवादारों की जिम्मेदारी थी और न ही भोले बाबा की जिम्मेदारी। इसकी पूरी प्रशासन की जिम्मेदारी थी। उत्तर प्रदेश सरकार ने जांच के लिए एक एसआईटी गठित की। उस एसआईटी ने प्रशासन को जिम्मेदार माना और एसडीएम तथा क्षेत्राधिकारी को सस्पेंड किया गया।

सभापति महोदय, यह बहुत गंभीर मामला है और मैं आपके मार्फत सरकार से निवेदन करना चाहूंगा कि जो मरने वालों की संख्या है, इसके अलावा जिनका पोस्टमार्टम नहीं हुआ है और जो लोग अपने घरों पर इलाज करा रहे हैं, उन्हें राज्य सरकार ने मात्र दो लाख रुपये की मदद दी है। प्रधान